GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA UNSTARRED QUESTION NO. 946 TO BE ANSWERED ON FRIDAY, THE 05th DECEMBER, 2025 REMOTE VOTING FACILITY FOR NRIS

946. Adv. Adoor Prakash:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any plan to implement remote voting mechanisms for elections in the country to allow the Non-Resident Indians to cast vote from their locations;
- (b) if so, the details thereof; and
- (c) if not, whether the Government will consider the same to facilitate Indian citizens abroad, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): No such proposal is under active consideration of the Ministry.
